

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

Pursuant to the directions conveyed vide order No.50/D3/Gaz.IA/DHC/2023, Dated 14th December 2023 of Hon'ble High Court of Delhi, the following cases presently pending in the Courts of Additional District Judges (Central), Tis Hazari Courts, Delhi (mentioned in the column No. 2) are hereby withdrawn and assigned to the newly created court of Ms. Anajani Mahajan, Additional District Judge-12 (Central) Tis Hazari Courts, Delhi (mentioned in the Column No. 4) for disposal in accordance with law, **with effect from 20.12.2023.**

| S.No | Name of Transferor Court (Column No.2) | Cases per list attached (Column No.3)  | Name of the Transferee Court (Column No.4)                  |
|------|--|--|---|
| 1    | Sh. Sandeep Kr. Sharma, ADJ-02         | CS=Sr.No. 23 to 44, 46 to 57, 145 to 160<br><b>Total:-50</b>   | Ms. Anjani Mahajan,<br>Addl. District Judge-12<br>(Central) |
| 2    | Sh. Rajesh Malik, ADJ-06               | CS=Sr.No. 20 to 61, 74 to 81<br><b>Total:-50</b>   |   |
| 3    | Ms. Geetanjali Goel, ADJ-07            | CS=(Sr. No. 86 to 130, 164 to 168)<br><b>Total:-50</b>   |   |
| 4    | Ms. Shilpi Jain, ADJ-09                | CS= Sr.No. 50 to 99<br><b>Total:- 50</b>   |   |
| 5    | Sh. Jiten Mehra, ADJ-10                | CS=Sr.No. 56 to 75, 89 to 98, 106 to 130, 139 to 150, 153 to 168, 187 to 199, 218 to 227, 233 to 247, 255 to 268, 278 to 285, 296 to 302<br><b>Total:-150</b><br>Exe:-Sr. No. 1 to 30<br><b>Total :-30</b> |   |
| 6    | Sh. Praveen Singh, ADJ-11              | CS=Sr.No. 24 to 49, 51 to 92, 104 to 113, 125 to 140, 164 to 174, 176 to 196, 199 to 222, 265 to 281, 301 to 318, 341 to 355<br><b>Total:-200</b><br>Exe:-Sr. No. 1 to 30<br><b>Total :-30</b>             |   |

The cases fixed for Order/ Judgment shall not be transferred and designated/ targeted work shall not be transferred. Ahlmad of the transferor courts shall send the case files/ records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. Besides the above cases mentioned in the list, if there is any connected matter left over, the same be also sent to the transferee court along with the main case(s). The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

*N* 18.12.23  
**(NAROTTAM KAUSHAL)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 93035-93070 /F.3(4)/ADJ/Gaz/2023

Dated: 18 DEC 2023

**Copy forwarded for information & necessary action to :**

**Sub:- Cases transfer to Ms. Anjani Mahajan, ADJ-12, Central, THC, Delhi..**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading LAYERS.

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Principal District & Sessions Judge (HQs)  
Delhi ✓